

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317
(IB)-1648(ND)2019

IN THE MATTER OF:

M/s. Phoenix Advanced Softwares Pvt. Ltd.

....Applicant

Vs.

M/s. Vdopia Media & Software Solutions Pvt. Ltd.

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 16.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel Mr. Shubham alongwith Mr. Umang Mittal has put in appearance on behalf of Corporate Debtor. It is submitted that the complete paper book has not been received by them. None is present on behalf of Operational Creditor. Adjourn to 10.10.2019. Let steps be taken to provide complete paper book.

-Sdr

**(SUMITA PURKAYASTHA)
MEMBER (T)**

-Sdr

**(INA MALHOTRA)
MEMBER (J)**